Will the Minister of JAL SHAKTI be pleased to state:

(a) whether the Government has prepared draft DPR for five river linking projects in the country and mentioned in the recent budget 2022-23 that once the consensus is reached among the beneficiary States, the Government would provide for its implementation and if so, the details thereof;

(b) whether any States have specifically objected or have expressed any reservations which are causing delay in implementation of these river linking projects and if so, the details thereof including the nature of the objections;

(c) whether the Government proposes to include in these five draft DPR the other pending projects on the respective rivers which are going to be linked together including river-basin area relating to ground water recharge/conservation/irrigation project(s) especially for Par-Tapi-Narmada river linking project; and

(d) if so, the details thereof?

ANSWER

THE MINISTER OF JAL SHAKTI
(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d) A statement is laid on the Table of the House.
The five river linking projects for which draft Detailed Project Reports (DPRs) were completed, as mentioned in the speech of Union Minister of Finance on 01.02.2022 for Union Budget for financial year 2022-23, include Damanganga-Pinjal and Par-Tapi-Narmada link projects apart from the three components of the Godavari (Inchampalli)-Cauvery(Grand Anicut) link project, viz; Godavari (Inchampalli)-Krishna (Nagarjunasagar), Krishna (Nagarjunasagar)-Pennar (Somasila) and Pennar (Somasila)-Cauvery (Grand Anicut) links. These links projects are among the 30 link projects identified under the National Perspective Plan (NPP) prepared by the Government of India.

Damanganga-Pinjal and Par-Tapi-Narmada link projects are twin link projects concerning the States of Maharashtra and Gujarat. DPR of Damanganga-Pinjal link was circulated to the States in 2014 and accorded techno-economic clearance in 2016 while revised DPR of Par-Tapi-Narmada link was circulated to the States in 2017. Various consultation meetings have been held by the Government of India.

As envisaged under the NPP, Godavari is to be augmented by transfer of surplus waters from Mahanadi and Brahmaputra basins, for further diversion of waters to Krishna, Pennar and Cauvery basins. Pending consensus on Mahanadi-Godavari and Godavari (Inchampalli)-Krishna link projects, alternative studies to divert surplus waters available in Godavari basin and unutilized waters in Indravati sub-basin of Godavari basin through Godavari-Cauvery link project were carried out by National Water Development Agency (NWDA). This link project traverses through Godavari, Krishna, Pennar, Palar and Cauvery basins and lies in the States of Telangana, Andhra Pradesh and Tamil Nadu.

The DPRs of Godavari (Inchampalli)-Cauvery(Grand Anicut) link project were prepared in consultation with the party States and circulated to them in April, 2021. The party States have raised concerns related to surplus waters availability in Godavari basin and quantum of allocation of waters to the States. Consultation meetings with party States/Union Territory (UT) have been held and as decided during the meeting held on 18.02.2022, a Technical Feasibility Report (TFR) has also been prepared by NWDA to recast the proposal limiting the transfer of waters from 7,000 Million Cubic Metres (MCM) to about 4,000 MCM from Godavari basin, in the interim phase, along with combining the proposal for supplementation in Krishna basin through Bedti-Varda link. The consultation meeting was last held on 18.10.2022 and efforts made for the party States to arrive at a consensus for implementation of the link project.

The implementation of the link projects depends upon the party States to arrive at a consensus.

No such proposal is under consideration.